THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/3793/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

The Registrar,

Gauhati High Court, Aizawi Bench, Aizawi.

Dated Guwahati the 30 May, 2025.

Sub:-

Casual leave,

Ref:-

Your letter No.P.20012/1/2025-HC(AB)/31 dated 23.05.2025.

Sir,

With reference to the above, I am directed to inform you that Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl has been granted casual leave on 22.05.2025. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/3794-3795/A, dated , 30-05-25 Copy to:

> 1. Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawi.

> > 30.08.25

JT. REGISTRAR (VIGILANCE)